

(ख) यदि हां, तो क्या सरकार का बिचार इस बारे में निर्णय लेने का है ;

(ग) यदि नहीं, तो उसके क्या कारण हैं; और

(घ) राज्य सरकार द्वारा दिये गये सुझावों का ब्यौरा क्या है ?

खाद्य, वृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्डे) : (क) और (घ). जी नहीं। तथापि, अप्रैल, 1967 में हुये मध्य मंत्रियों के सम्मेलन में बिहार के मध्य मंत्री ने यह विचार व्यक्त किया था कि सारा देश एक क्षेत्र होना चाहिये ताकि उचित मूल्यों पर कहीं से सभी खाद्यान्न खरीदे जा सकें।

(ख) और (ग) : मुख्य मंत्रियों के सम्मेलन में इस बात पर बरुहुमत था कि वर्तमान क्षेत्रीय प्रतिबन्ध जिनके अर्धीन निजी व्यापार के खाते में खाद्यान्नों के अन्तर्राज्यीय संचालन पर रोक लगी हुई है, जारी रहने चाहिये। सरकार राज्यों के मुख्य मंत्रियों के परामश से क्षेत्रीय प्रतिबन्ध जारी रखने अथवा न रखने के बारे में समय-समय पर समीक्षा करती रहती है।

Production of Cashewnut in West Bengal

*1212. **Shri Samar Guha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Contai Sub-Division of Midnapur District of West Bengal produces a large quantity of cashewnuts;

(b) whether Government are aware that cashewnut cultivation in this Sub-Division can be expanded to much wider areas so that substantial increase in its production could be assured; and

(c) whether, in view of its capacity for earning foreign exchange, Government propose to pay special attention

in collaboration with the State Government, to improve cashewnut cultivation in the Contai areas?

The Minister of State in the Ministry of Food, Agriculture Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes.

(b) Yes.

(c) Yes.

Circulation of Bills and Ordinances in Regional Languages

*1213. **Shri S. K. Sambandhan:**
Shri Anbazhagan:

Will the Minister of Law be pleased to state:

(a) the steps taken by Government so far for providing the Members of Parliament with copies of the Bills and Ordinances in the regional languages; and

(b) the date from which Government propose to supply them in the regional languages?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) No steps have been taken by Government for providing the members of Parliament with copies of Bills and Ordinance in the regional languages;

(b) Government do not propose to supply Bills etc. in the regional languages.

Spraying of Foodgrains with Chemicals

*1214. **Shri Baburao Patel:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government propose to spray foodgrains with poisonous chemicals to prevent the sparrows from eating and doing damage to the foodgrains;

(b) the experiments Government have made to ensure that these poisonous chemicals do not have clinging and cumulative poisonous effect in the case of human beings;

(c) whether Government have thought of the possibility of the entire bird life being destroyed by such a measure in addition to the danger to human life;

(d) whether Government propose to do intensive research in this field in regard to the lethal effect of these poisonous chemicals on man, bird and animals, before using these chemicals on foodgrains; and

(e) if not, the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No, Sir. To scare away sparrows and other birds, mechanical devices are used in go downs. Even when the crop is standing, chemicals are not used for the purpose and mechanical devices are adopted.

(b) to (e). Do not arise.

Cotton Production

***1215. Shri Parthasarathy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that the cotton acreage in India is the largest in the world and the total yield is the lowest; and

(b) if so, the steps taken to increase the average yield to favourably compare with U.S.A. and other countries where average yield per acre is 480 lbs?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes.

(b) Specific schemes under which package of practices are adopted are being implemented in all the major cotton growing States to increase the yield per acre. The required inputs viz. improved seeds and fertilisers are being specifically made available to these areas. Plant Protection measures on a mass scale, including aerial spraying on larger areas are being

organised. Improved methods of cultivation are being popularised in the various States.

Air-India

***1216. Shri Bedabrata Barua:**
Shri N. K. Sanghi;
Shri Y. A. Prasad:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that India's attitude towards the recent Arab-Israeli conflict has adversely affected Air-India's world-wide business; and

(b) if so, the action taken in the matter?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) There have been some cancellations of Air India bookings on account of the West Asia conflict particularly in the USA and Europe. At this stage it is not possible to assess the extent to which Air India's world-wide business has been adversely affected.

(b) Air India has taken normal field sales action.

Ban on Export of Foodgrains from Haryana

***1217. Shri Kameshwar Singh:**
Shri Madhu Limaye:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Haryana Government have decided to ban export of Foodgrains to other States; and

(b) if so, the steps taken by Government to fulfil the foodgrains purchases by other States which were getting them from Haryana?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Export of rice, wheat gram and maize from Haryana stands restricted under the zonal orders issued by the Central Government. Haryana and Delhi however form a common zone for the purpose.